

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

15

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08-12-2020 AT 10.30 AM THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : IBA/18/2020
NAME OF THE PETITIONER(S) : ELEKTRONIKS SALES PVT LTD
NAME OF THE RESPONDENT(S) : VR HINDUSTAN TRADERS PVT LTD
UNDER SECTION : SEC 9 RULE 6 OF IBC 2016

(15)

[IBA/18/2020]

ORDER

Ld. Company Secretary Mr. Gaurav Kumar for the Applicant is present. There is no representation for the Respondent.

The PCS for the Applicant states that he has instructions from his client to withdraw this application.

Accordingly, this IBA/18/2020 stands **dismissed as withdrawn**.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)

vs